

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4188  
ANSWERED ON:16.12.2009  
COMPLAINTS RECEIVED BY CVC  
Ram Shri Purnmasi;Singh Shri Sushil Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the details of complaints and letters received by Central Vigilance Commission (CVC) from MPs concerning squandering of public money by CPWD regarding purchase of stationery and electrical items at more than Maximum Retail Price (MRP);
- (b) the action taken in this regard;
- (c) the number of complaints lying/pending with the CVC and the time by which action on the complaints is likely to be completed; and
- (d) the action taken or proposed to be taken in this regard?

**Answer**

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

- (a) & (b): The Central Vigilance Commission (CVC) has informed that it has received one complaint from an Hon'ble Member of Parliament containing allegations of purchase of electrical items at higher rates by the Central Public works Department (CPWD). This complaint has already been forwarded by the Commission to the Chief Vigilance Officer of CPWD, for a factual report.
- (c): The CVC has informed that as on 30.11.2009, there were 343 complaints pending in the Commission. Action on these complaints is likely to be completed within a period of one month.
- (d): The Commission calls for Investigation reports from the appropriate agencies on those complaints which contain serious and verifiable allegations and a clear vigilance angle. In certain cases, the Commission also conducts direct enquiry through its own officers.